

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:591  
ANSWERED ON:26.11.2012  
SALARY TO TRAINEE OFFICERS  
Vardhan Shri Harsh

**Will the Minister of DEFENCE be pleased to state:**

- (a) the reasons for non-payment of salary to trainee officers of Indian Armed Forces during training period;
- (b) the reasons for non-payment of salary to trainee officers of Indian Armed Forces vis-a-vis Indian Administrative Service (IAS) and other Central Government Services;
- (c) whether the main reason behind non-payment of salary to trainee officers is due to their permanent disability suffered during their tough physical training; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): The cadets undergoing their pre-commissioning training at the various training academies get a fixed stipend of Rs.21,000/- per month for the last one year of training before commissioning. No payment is required to be paid by the cadets to the training academies and the training results in award of a degree and subsequent employment in the Defence Services. This stipend is converted into pay for all purposes on successful completion of training and the arrears of the allowances admissible are paid. The VI Central Pay Commission did not agree to the Services' demand to grant provisional commission in the last year of training with full pay and allowances and all attendant benefits of the commissioned rank as successful completion of training is a pre-requisite for the grant of commission in the Defence Forces, a situation which is not totally comparable with the civilian side.